

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

36

**CP/22(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.03.2024**

NAME OF THE PARTIES:

Amita Shreepatrao Kamde  
Vs  
Asian Paints Limited

SECTION: 59 OF THE COMPANIES ACT, 2013

---

**ORDER**

1. Mr. Chirag Mody, Ld. Counsel for the Respondent present. None for the Petitioner.
2. List this matter for hearing on **13.06.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**